I, <u>Dharmpal Kumar</u>, son of <u>Sri Ramnandan Paswan</u> aged <u>43 years</u> belonging to <u>Bihar Vidhan Sabha</u> service and presently working as <u>Assistant Section Officer</u> give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	Self	Spouse Name(s): Smt. Kiran Kumari	Dependant-1 Name: Tanmay Raj	Dependant-2 Name: Anshu Raj	Dependant-3 Etc.Name
(i)	Cash	50,000/-	35,000/-	-NIL	-NIL-	-NIL-
(ii)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	45000/- in SBI Saving AC.	25000/- in BOI Saving AC.	5000/- in SBI AC	5000/- in SB AC	-NIL-
(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 15015/-Yearly (Without GST) 5000/-M.Fund /P.M(Relince) 84000/-yearly M.Fund (SBI)	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make etc.)	Hero Honda Super Spel.	Honda Scooty- 2018	-NIL-	-NIL-	-NIL-
(vi)	Jwellery (give details of weight and value)	Gold-30gm	Gold-150gm Silver-300gm	Gold-20gm	Gold-20gm	-NIL-
(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s): Kiran Kumari	Dependant-1 Name: Tanmay Raj	Dependant-2 Name: Anshu Raj	Dependant-3 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	Bairia (Patna) 354,526 2803-2804 1200SF	-NIL-	-NIL-	-NIL-
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) /	Amount outstanding as on06-02-2024
		Department (s)	
(a)	(i) Loans from Banks	SBI – 2,00,000/-	1,75,000/-
	(ii)Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues : (a) dues to departmentsdealing with Government accommodation	-NIL-	- not not (2015) -NIL-101 (11)
	(b) dues to departments dealing with supply of water.	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, in any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to Which Income Tax Return filed. Give a also permanent Account Number (PAN)]	PÅN No- BWHPK4195A	-NIL-
	(ii) Wealth Tax [Also indicate the Assessment year up to which Wealth Tax Return filed.]	-NIL-	essential to entire the control of the control of
	(iii) Sales Tax [Only incase of property business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. Personal Details GPF/CPF/PRAN No. :- PTS/BLA-1124	
Gender :- (M/F)	
Date of Birth :- (DD/MM/YYYY) 1 6 0 8 1 9 8 0	
Class/Group :- (A/B/C)	And the second s
Cadre :- Cadre Cader, Bihar Legislative Assembly (Full name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.	
Home District :- Nalanda	a contraction

I hereby declare that the above details are true to the best of my knowledge and belief.

Place :...Patna.

Date:..05-02-2024

Signature Dharmbal Kumar

Name of Employee - Dharmpal Kumar

Designation - Assistant Section Officer

Department - Bihar Vidhan Sabha Sachiwalaya, Patna

Note: Please sign each page of the deciaration. Asset declaration form must be in A4 size white paper with computer typed (single side In prescribed format.